

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2020

NOTICE

Take notice that the following matters listed on 10.11.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 87 of 2020 Part Heard	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors.	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.
2.	Comp. App. (AT) (Ins) No. 745 of 2019 Part Heard	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary-R (3-7) Parth Tandon-R (8- 11) Subrahmanyam
3.	Comp. App. (AT) (Ins) No. 818 of 2019 Part Heard	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary-R (3-7) Parth Tandon-R (8- 11) Subrahmanyam

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar